

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

**ITEM No. 23**  
**IA 93/123/126/134/209/233/2021,**  
**IA 263/413/2022 and IA 117/172/2023 In**  
**CP (IB) No.154/BB/2017**

**IN THE MATTER OF:**

M/s State Bank of India ... Petitioner

Vs.

M/s Deepak Cables (India) Ltd ...Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on: 13.04.2023**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For Applicant in IA 93/2021,  
123/2021, 126/2021 : RICHARDSON

For the Respondent R-5, R-7, R-8 in  
IA No.209/2021

: S.R Srinivasan

For the Respondent R-4, R-6 and R-9 in  
IA 209/21

: Poonam Patil

For the Respondent R4 in IA 126/2021

: Deepthi CR

For the Respondent R1-R3 in all IAs

: Atul Madhavan

For R15 & R16 in IA 209/2021

: Abhishek Sriram

For R4 & R5 in IA 93/2021

: Avinash Balakrishna

**ORDER**

**I.A No. 413/2022, 117/2023 and 172/2023**

1. Heard the Learned Counsel for the Applicant.
2. Issue Notice to the Respondents. Registry is directed to prepare notice and the Counsel for the Applicant shall collect the notice and serve it on the

Respondents along with application and other material papers through email as well as by speed post and is directed to file affidavit of service along with tracking report in the Registry within two weeks.

3. A period of two weeks for filing reply from the date of receipt of copy of the notice and one week for filing rejoinder, if any, thereto from the date of receipt of copy of reply, is granted. List the I.A on **05.06.2023**

**I.A No. 93, 123, 126, 134, 209, 233 of 2021 and I.A No. 263 of 2022**

1. Heard, the Learned Counsel for the Applicant and Learned Counsel for the Respondent.
2. All the Learned counsels are directed to complete their respective pleadings in the IAs well before the next date of hearing.
3. List the IAs on 05.06.2023.

**Sd/-**

**MANOJ KUMAR DUBEY  
MEMBER (TECHNICAL)**

**Sd/-**

**T. KRISHNAVALLI  
MEMBER (JUDICIAL)**